

**Annexure – 4**

**Name of the corporate debtor:** Gwalior Bypass Project Limited; Date of commencement of CIRP: May 29, 2019; List of creditors as on: December 16, 2020

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1.	ICICI Bank	11 June, 2019	1,44,33,94,307	1,44,33,94,307	Financial Creditor	1,44,33,94,307	No	61.44%	NIL	NIL	NIL	NIL	
2.	Edelweiss Asset Reconstruction Company <sup>2</sup>	June 11, 2019	4,587,862,930	-	Financial Creditor	NIL	No	No	NIL	NIL	4,587,862,930		
3..	Hyderabad Ring Road Project Private Limited	27 June, 2019	101,78,47,123	100,90,00,000	Financial Creditor	NIL	Yes	N.A.	NIL	NIL	88,47,123	NIL	
4..	Era Infrastructure (India) Limited	27 June, 2019	16,12,81,942	16,12,81,942	Financial Creditor	NIL	Yes	N.A.	NIL	NIL	NIL	NIL	

<sup>2</sup>Edelweiss Asset Reconstruction Company Ltd (EARCL) submitted a claim basis a corporate guarantee given by the Corporate Debtor on 3 May 2018 against a loan availed by Adel Landmarks Limited (ALL) in 2013 from ECL Finance Limited and subsequently assigned to EARCL. Such loan has been recalled by EARCL on 2 July 2018, and subsequently the corporate guarantee has been invoked on 10 July 2018. Pursuant to the order of the Hon'ble NCLT dated 29.11.2021 directing the Resolution Professional to consider the claim of EARCL, the Resolution Professional examined the claim documents submitted by EARCL in furtherance of its claim. Pursuant to the review of the documents submitted by EARCL and certain documents publicly available, including the memorandum of association of the Corporate Debtor, the Resolution Professional has not been able to admit the claim submitted by EARCL in the CIRP of GBPL.